

**GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 2022
ANSWERED ON 14TH DECEMBER, 2023**

OVER-SPEEDING ON HIGHWAYS

2022. SHRIMATI POONAM MAHAJAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether over-speeding is the major reason behind road crashes followed by dangerous and careless driving or overtaking on highways;**
- (b) if so, the total number of accident, State/UT-wise occurred/reported due to over-speeding in the country, particularly Maharashtra during the last five years; and**
- (c) the details of new technological measures taken to overcome this trend of violation of driving rules on highways?**

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) & (b) As per the Report “Road Accidents in India, 2022” published by Ministry based on data received from Police Department of States/UTs, the number of road accidents on National Highways (including National Expressways) classified according to Traffic rule violations for calendar year 2022 is given below -

Category	No. of accidents	% Share
Over-speeding	1,10,027	72.4%
Drunken driving/consumption of alcohol & drug	3,268	2.2%
Driving on wrong side	7,330	4.8%
jumping red light	707	0.5%
Use of mobile phone	2,479	1.6%
Others	28,186	18.5%
Total	1,51,997	

The number of road accidents on National Highways (including Expressways) due to Over-speeding during 2019 to 2022 is annexed as per Annexure - I. The data collection of Road accidents on National highways classified according to Traffic rule violations (Over-speeding, Drunken driving/consumption of alcohol & drug, Driving on wrong side etc.) was started from the year 2019.

(c) As per provisions under Section 136A of the Motor Vehicles (Amendment) Act, 2019, Ministry has notified rule for Electronic Monitoring and Enforcement of Road Safety vide G.S.R. 575(E) dated 11th August, 2021. The rule provides that the footage from an electronic enforcement device having electronic stamp for location, date and time, can be used to issue challan for the offences like not driving within the prescribed speed limit, not wearing protective headgear or helmet, jumping a red light, violating a stop sign, using of handheld communications devices while driving, passing or overtaking other vehicles in a manner contrary to law, driving against the authorised flow of traffic, etc.

ANNEXURE REFERRED TO IN REPLY TO PART (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 2022 ANSWERED ON 14TH DECEMBER, 2023 ASKED BY SHRIMATI POONAM MAHAJAN REGARDING OVER-SPEEDING ON HIGHWAYS.

Number of road accidents on National Highways (including National Expressways) due to Over-speeding during 2019 to 2022 -

Sl. No.	States/UTs	2019	2020	2021	2022
1	Andhra Pradesh	5667	5922	7040	7683
2	Arunachal Pradesh	30	30	53	57
3	Assam	3367	2230	2968	2440
4	Bihar	2559	2129	1640	2819
5	Chhattisgarh	3115	3136	3337	3603
6	Goa	1038	552	875	1072
7	Gujarat	3392	3105	3194	3319
8	Haryana	2643	1861	2104	1999
9	Himachal Pradesh	NR	0	483	524
10	Jharkhand	488	938	1565	1712
11	Karnataka	12704	10322	10456	11903
12	Kerala	6951	4574	4778	9060
13	Madhya Pradesh	7748	8127	8970	10860
14	Maharashtra	6391	5055	5751	7508
15	Manipur	238	160	174	257
16	Meghalaya	64	58	71	101
17	Mizoram	10	11	13	38
18	Nagaland	73	84	214	116
19	Orissa	3113	2835	3140	3001
20	Punjab	905	686	1919	1723
21	Rajasthan	5716	5019	5686	6156
22	Sikkim	25	22	40	32
23	Tamil Nadu	14905	13125	14321	17124
24	Telangana	5740	6500	5912	6608
25	Tripura	225	173	188	189
26	Uttarakhand	500	384	570	622
27	Uttar Pradesh	6558	5182	6077	6150
28	West Bengal	1498	1204	1588	867
29	A & N Islands	52	8	4	3
30	Chandigarh	30	15	21	21
31	D & N Haveli	0	0	0	11
32	Daman & Diu	0			
33	Delhi	0	246	317	680
34	Jammu & Kashmir	2064	1512	1750	1664
35	Ladakh	NA	NA	31	81
36	Lakshadweep	0	0	0	0
37	Puducherry	485	411	535	24
	Total	98294	85616	95785	110027

Note: 1. NR - Not Reported. 2. NA - Not Available